

ORISSA HIGH COURT

FILING REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/11031/2025	ANANDA NAYAK VS STATE OF ODISHA	GAGAN BIHARI KHATUA VS	KENDRAPARA SADAR /608 /2024 () //	AOR20220001170C202500003
2	D-BLAPL/11034/2025	HARISH CHANDRA DAS VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHANUPALI /23 /2025 () //	
3	D-BLAPL/11035/2025	HARISH CHANDRA DAS VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHANUPALI /21 /2025 () //	
4	D-BLAPL/11045/2025	MOHAMMED TOUFIQUE VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BHARATPUR PS /111 /2025 () //	
5	D-BLAPL/11053/2025 BLAPL/3985/2025	CH. LAXMAN REDDY VS STATE OF ODISHA	MITU KUMAR BISWAL VS	RAMBHA (KHALLIKOTE) /1 /2023 A.D.J.,KHALLIKOTE(Ganjam) ST/0000042/2023	AOD20240000430C202500012
6	D-BLAPL/11054/2025	MINA BISOYI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202500099
7	D-BLAPL/11059/2025	SABITRI BALAJI VS STATE OF ODISHA	M BALAJI RAO VS	// () //	AOR20220004456C202500005
8	D-BLAPL/11060/2025	SANJAYA ROUTA @ RAUT VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	KODALA /482 /2023 () //	
9	D-BLAPL/11064/2025	ANANTA DEHURY @ MAHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KISHORENAGAR (ANUGUL) /210 /2022 () //	
10	D-BLAPL/11065/2025	DEBASISH TANTY VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH SADAR /38 /2024 () //	
11	D-BLAPL/11068/2025	TRILOCHAN RANA @ C/579 TRILOCHAN RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /119 /2025 () //	

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12	D-BLAPL/11070/2025	KUNAR SINGH @ HAV. KUNAR SINGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /119 /2025 () //	
13	D-BLAPL/11071/2025	NILAM BARLA @ C/29 NILAM BARLA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /119 /2025 () //	
14	D-BLAPL/11074/2025	PINTU BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	RASOL /69 /2024 () //	AOR20220000371C202500075
15	D-BLAPL/11075/2025	SUNITA MALLICK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
16	D-BLAPL/11076/2025	MALATI DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
17	D-BLAPL/11085/2025	DEBENDRA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /63 /2021 () //	
18	D-BLAPL/11086/2025	SK. SAMIRUDDIN @ TAKLU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /70 /2025 () //	
19	D-BLAPL/11090/2025	RAHUL BAG VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /247 /2022 () //	
20	D-BLAPL/11092/2025	KUNA @ BINAYAK PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KHURDA SADAR /20 /2023 () //	AOD20240000242C202500062
21	D-BLAPL/11096/2025	NARAHARI SAMAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NIKIRAI /200 /2024 () //	
22	D-BLAPL/11099/2025	ASHOK BEHERA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ / () //	AOR20220002929C202500012
23	D-BLAPL/11101/2025	LEKHARCHAN ROHIDAS	PRAMOD RANJAN BEHERA	RENGALI /70 /2025	AOD20220003518C202500021

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/11104/2025	CHITTARANAJN MOHANTY	AKASH BHUYAN	ROURKELA VIGILANCE /6 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
25	D-BLAPL/11107/2025	KUNDAN SAHA	BHARAT BHUSAN ROUSTRAY	SECTOR-15 /23 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/11111/2025	SINDHU JAMBEKA	BIKASH CHANDRA PARIJA	DASMANTAPUR /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/11115/2025	SAMUEL CYRIL LAKRA	SOUMYA RANJAN DAS	CHHEND /57 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/11117/2025	AMIT KUMAR SAHA	SOUMYA RANJAN DAS	SECTOR-15 /98 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/11128/2025	BAPI @ SUBRAT SAHU	SATYASHREE MOHANTY	BRAHMANITARANG /38 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/11130/2025	UCHHAB MAHALING @ ASADHU @ ASADHU MAHALING	ANNA PRASAD MOHAPATRA	PATNAGARH /151 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-CMAPL/14636/2025	RAJESHWAR NAYAK	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-CMAPL/14688/2025	SAFOORA BEGUM	ADV.	//	
		VS	VS	()	
		RASHIDA BIBI		//	
33	D-CMP/14690/2025	NIRANJAN DAS	NIROD KUMAR SAHU	//	
		VS	VS	()	
		NARMADA BIBI		//	
34	D-CMP/14704/2025	JANARDAN PANIGRAHI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	

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35	D-CMP/14708/2025	PANKAJINI SAMANTARAY ASHWINI KUMAR MAHARANA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
36	D-CMP/14727/2025	LAXMINARAYAN MAHARANA KAILASH CHANDRA PANDA VS	SAMBIT SAMAL VS	// // 0	AOR20220002374C202500054
37	D-CMP/14737/2025	NIRANJAN PANDA TRINATH GIRI VS	AMIT PRASAD BOSE VS	// // 0	
38	D-CMP/14749/2025	SASHIBHUSAN LOHAR ANUPAM PATRA VS	PRAVASH CHANDRA JENA VS	// // 0	
39	D-CMP/14750/2025	NIRUPAM PATRA ASHOK KUMAR KEDIA @ ASHOK KEDIA VS	SOURAV SUMAN BEHERA VS	// // 0	
40	D-CONTC/14646/2025	HARSABARDHAN TIBREWAL SUSAMA KUMARI NANDA VS	AKSHAYA KUMAR BEHERA VS	// // 0	AOR20230000872C202500031
41	D-CONTC/14651/2025	ASSISTANT SETTLEMENT OFFICER DILLIP BAL VS	ADV. VS	// // 0	
42	D-CONTC/14676/2025	JAYADRATHA ACHARYA,TAHASILDAR PRADIPTA KUMAR DIANI VS	ADV. VS	// // 0	
43	D-CONTC/14677/2025	SOMESH KUMAR UPADHYAY,COLLECTOR,DHENKANAL ABHAYA KUMAR KHUNTIA VS	ADV. VS	// // 0	
44	D-CONTC/14678/2025	DHARANIDHAR NANDA,DIRECTOR OF HIGHER EDUCATION DEPARTMENT,BBSR,KHURDA// TILOTAMA MOHANTY VS	ADV. VS	// // 0	
45	D-CONTC/14679/2025	SONAMIKA RAY,DISTRICT EDUCATION OFFICER,KHURDA ANITA MAJHI VS	ADV. VS	// // 0	
		SIDDHESWAR BALIRAM BONDAR,IAS		//	

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46	D-CONTC/14683/2025	MINATI MISHRA VS SHALINI PANDIT, IAS	SANGRAM JENA VS	// 0 //	
47	D-CONTC/14725/2025	PRASANTI MISHRA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500048
48	D-CONTC/14726/2025	DEBASISH MUDULI VS RAJESH PRABHAKAR PATIL, COMM-CUM-SECRETARY, BBSR, KHURDA	JAGAJIBAN PRADHAN VS	// 0 //	
49	D-CONTC/14728/2025	AMULYA KUMAR PANDA VS RAJESH PRABHAKAR PATIL, COMM-CUM-SECRETARY, BBSR, KHURDA	JAGAJIBAN PRADHAN VS	// 0 //	
50	D-CONTC/14731/2025	DEBAPRASAD SAMAL VS SAMARTH VERMA, IAS	NRUSINGH CHARAN ROUT VS	// 0 //	
51	D-CONTC/14742/2025	NAYANA GURU @ KHAMARI VS ANTRYAMI BEHERA, MEDICAL OFFICER, BAUNSUNI, BOUDH	BIKASH KARNA VS	// 0 //	
52	D-CONTC/14754/2025	SUSHANT KUMAR VS CHAKRADHAR TRIPATHY, VICE CHANCELLOR, CENTRAL UNIVERSITY OF ODISHA, KORAPUT	SUBHASISH DAS VS	// 0 //	
53	D-CONTC/14757/2025	PANKAJINI NAIK VS PUNYA SALILA SRIVASTAVA, IAS	ADV. VS	// 0 //	
54	D-CONTC/14758/2025	GEETANJALI NAIK VS PUNYA SALILA SRIVASTAVA, IAS	ADV. VS	// 0 //	
55	D-CONTC/14762/2025	BINAPANI BEHERA VS PUYA SALILA SRIVASTAVA, IAS	ADV. VS	// 0 //	
56	D-CONTC/14763/2025	KALPANA JENA VS PUNYA SALILA SRIVASTAVA, IAS	ADV. VS	// 0 //	
57	D-CONTC/14764/2025	KALPANA NAIK	ADV.	//	

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		VS	VS	()	
58	D-CONTC/14765/2025	PUNYA SALILA SRIVASTAVA,IAS RASHMILATA PATRA	ADV.	//	
		VS	VS	()	
59	D-CONTC/14766/2025	PUNYA SALILA SRIVASTAVA,IAS GITANJALI MOHANTA	ADV.	//	
		VS	VS	()	
60	D-CRLA/11036/2025	PUNYA SALILA SRIVASTAVA,IAS HAGURU NAIK	BHARAT BHUSAN ROUSTRAY	INDUASTRIAL,NISA /270 /2021	
		VS	VS	()	
61	D-CRLA/11067/2025	STATE OF ODISHA ANIL BHUEE	NIRANJAN PANDA	KANTAMAL /57 /2022	
		VS	VS	()	
62	D-CRLA/11069/2025	STATE OF ODISHA SAPTAM BAGARTY	MOHAN BAG	PUINTALA /69 /2024	AOR20240000323C202500012
		VS	VS	()	
63	D-CRLA/11087/2025	STATE OF ODISHA SIDDHANT MISHRA	ASIT KUMAR OTTA	//	AOR20230000623C202500010
		VS	VS	()	
64	D-CRLA/11135/2025	PRAMATHA KUMAR DAS ADHIKARI RABINDRA PRADHAN	DOLAGOBINDA MOHAPATRA	PARADEEP MODEL /47 /2022	AOR20230000065C202500005
		VS	VS	()	
65	D-CRLLP/11088/2025	STATE OF ODISHA STATE OF ODISHA	MM	//0	
		VS	VS	()	
66	D-CRLLP/11109/2025	SATYA STATE OF ODISHA(VIG.)	SANGRAM DAS ,STANDING COUNSEL(VIGILANCE)	BHUBANESWAR VIGILANCE /36 /2015	AOR20220001542C202500007
		VS	VS	()	
67	D-CRLMC/11044/2025	ARUN KUMAR BISWAL CHITTARANJAN MOHARANA @ SAMBHU	JAYANTA KUMAR MAJHI	BALASORE SADAR /45 /2019	
		VS	VS	()	
68	D-CRLMC/11056/2025	STATE OF ODISHA KRUTIBAS PARIDA	PRAMOD KUMAR JENA	BASUDEVPUR /228 /2023	
		VS	VS	()	

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69	D-CRLMC/11079/2025 CRLMC/1455/2025	STATE OF ODISHA FIROZ@FIROJ KHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// PHULBANI TOWN /179 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000654/2024	
70	D-CRLMC/11081/2025	SIBA SHANKAR DAS VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	CHANDAKA P.S. /208 /2019 () //	
71	D-CRLMC/11084/2025	BIMAL KUMAR BIDYADHAR VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BARPALLI /49 /2024 () //	AOD20230000313C202500019
72	D-CRLMC/11093/2025	SANTANU KUMAR SWIAN @ SANTANU SWAIN VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP LOCK /51 /2025 () //	
73	D-CRLMC/11098/2025	PRADEEP KUMAR SAMALA @ PRADIPA KUMAR SAMAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 () //	
74	D-CRLMC/11100/2025	SIRAJ KHAN VS STATE OF ODISHA	DEBASNAN DAS VS	JAGATSINGPUR /172 /2017 () //	
75	D-CRLMC/11106/2025	PAKUA @ BISWA RANJAN ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI /128 /2018 () //	
76	D-CRLMC/11110/2025	BACHA@K.BHASKAR VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHOUDWAR /14 /2019 () //	
77	D-CRLMC/11113/2025	TUSHAR KUMAR PATNAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	//0 () //	
78	D-CRLMC/11119/2025	ALOK SRICHANDAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	JANKIA P.S. /277 /2022 () //	
79	D-CRLMC/11122/2025	SASHADHAR SETHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	CHANDABALI /367 /2022 () //	

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80	D-CRLMC/11132/2025	RAMKRISHNA TARINI PADHI VS STATE OF ODISHA	AMITABH MISHRA VS	MAHILA P.S.(BBSR) /1 /2025 () //	
81	D-CRLMP/11033/2025	SARBESWAR BEHURA VS STATE OF ODISHA	RAKESH BEHERA VS	//0 () //	
82	D-CRLMP/11040/2025	MANAS KUMAR JENA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	//0 () //	
83	D-CRLMP/11089/2025	SRIKANT KUMAR DASH VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	//0 () //	
84	D-CRLMP/11105/2025	PRAVATI KAR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	//0 () //	
85	D-CRLREV/11058/2025	FEJAN KHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TITILAGARH /25 /2025 () //	
86	D-CRLREV/11061/2025	ASWINI KUMAR DASH VS GIRISH MAHATTAM	VS	//0 () //	
87	D-MACA/14752/2025	MAYA CHHANCHAN VS DHARM DAS	PABITRA KUMAR NAYAK VS	// () //	
88	D-MATA/14637/2025	ARPITA DAS VS SUSHIL KUMAR BEHERA	GOPINATH MISHRA VS	// () //	
89	D-MATA/14716/2025	SAROJ KUMAR SWAIN VS LAXMIPRIYA SWAIN	DEEPAK KU SAHOO VS	// () //	
90	D-MATA/14744/2025	BURAGANA MOHAN RAO VS KOVVADI UMA MAHESWARI	RABINDRA NATH PRUSTY VS	// () //	
91	D-MATA/14767/2025	RAJIV LOCHAN BEHERA	SNEHASISH BEHERA	//	

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		VS	VS	()	
		ANIMA BEHRA		//	
92	D-OTAPL/14640/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE),BHUBANESHWAR	ANUSHRI KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500047
		VS	VS	()	
		AJAY GUPTA, E/O MANISH KHEMAKA, DIRECTOR OF M/S. S.M NIRYAT PVT LTD.,KOLKATA/		//	
93	D-OTAPL/14654/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESHWAR	ANUSHRI KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500048
		VS	VS	()	
		AJAY GUPTA, E/O MANISH KHEMAKA,DIRECTOR OF M/S. S.M NIRYAT PVT LTD.,KOLKATA//		//	
94	D-OTAPL/14689/2025	COMMISSIONER GST AND CENTRAL EXCISE,ROURKELA	KELSHAR KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500049
		VS	VS	()	
		M/S NARAYANI SONS INDIA PVT LTD.,KEONJHAR		//	
95	D-OTAPL/14691/2025	COMMISSIONER GST AND CENTRAL EXCISE,ROURKELA	KELSHAR KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500050
		VS	VS	()	
		M/S. NARAYANI SONS INDIA PVT LTD., KEONJHAR		//	
96	D-RPFAM/14723/2025	ASHUTOSH PATI	SUSANTA KUMAR TRIPATHY	//	
		VS	VS	()	
		SASMITA MOHAPATRA		//	
97	D-RVWPET/14657/2025	COMMISSIONER, CMC, CUTTACK	DEBASIS NAYAK	//	
		VS	VS	()	
		BANSHIDHAR SAHOO		//	
98	D-RVWPET/14761/2025	CHIEF GENERAL MANAGER,IOCL,KHURDHA	SAIBRATA RATH	//	
		VS	VS	()	
		SANJUKTA PRADHAN		//	
99	D-TRP(C)/14720/2025	RAMANI MUDULI	SARADA PRASANNA MOHAPATRA	//	
		VS	VS	()	
		RANJAN KUMAR SHA		//	
100	D-WA/14641/2025	STATE OF ODISHA	SONAK MISHRA,A.S.C	//	LOD20240000200C202500184
		VS	VS	()	
		LIKU PANDA		//	
101	D-WA/14643/2025	STATE OF ODISHA	SONAK MISHRA,A.S.C	//	LOD20240000172C202500173
		VS	VS	()	
		PRAFULLA KUMAR BEHERA		//	
102	D-WA/14644/2025	STATE OF ODISHA	SONAK MISHRA,A.S.C	//	LOD20240000194C202500176
		VS	VS	()	

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103	D-WA/14671/2025	DILLIP KUMAR PARIDA STATE OF ODISHA VS DR TANUJA BISWAL	BIMBISAR DASH,A.S.C VS	// // ()	LOD20240000194C202500177
104	D-WA/14674/2025	STATE OF ODISHA VS PRAKASH CHANDRA SETHI RAMACHANDRA SATAPATHY	DEBASIS NAYAK,A.G.A VS	// // ()	LOD20240000200C202500185
105	D-WA/14736/2025	STATE OF ODISHA KAJAL KIRAN @ KAJAL KIRAN MISHRA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// // ()	AOR20220001293C202500012
106	D-WP(C)/14633/2025	STATE OF ODISHA SAROJINI ROUT VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// // ()	AOD20240000242C202500061
107	D-WP(C)/14634/2025	STATE OF ODISHA DHIRENDRA KUMAR PATRO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // ()	AOR20220001583C202500018
108	D-WP(C)/14635/2025	STATE OF ODISHA JUDHISTIR PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()	
109	D-WP(C)/14638/2025	STATE OF ODISHA JAGADISH CHANDRA MOHANTY VS STATE OF ODISHA	LALATENDU SAMAL VS	// // ()	
110	D-WP(C)/14639/2025	STATE OF ODISHA PATITAPABAN DAS VS GOVINDA CHANDRA DAS	LALATENDU SAMAL VS	// // ()	
111	D-WP(C)/14642/2025	STATE OF ODISHA RUCHIR KUMAR DAS VS THE URBAN COOPERATIVE BANK LTD , CUTTACK	G.P.DUTTA VS	// // ()	
112	D-WP(C)/14645/2025	STATE OF ODISHA KRUSHNA CHANDRA ROUT VS STATE OF ORISSA	AKSHAYA KUMAR MOHAPATRA VS	// // ()	
113	D-WP(C)/14647/2025		PRITAM KUMAR MOHANTY VS	// // ()	

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114	D-WP(C)/14648/2025	SACHIKANTA ROUT VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //	
115	D-WP(C)/14649/2025	DEEPAK KUMAR CHAND VS CHAIRMAN ODISHA SUB ORDINATE STAFF SELECTION COMMISSION	DR.NIRANJAN SWAIN VS	// 0 //	
116	D-WP(C)/14650/2025	RAMA CHANDRA SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
117	D-WP(C)/14652/2025	SUKANTA KUMAR DAS VS THE CHIEF MANAGER AND A.O. OF UCO BANK, BALASORE	BIKRAM CHANDRA GHADEI VS	// 0 //	
118	D-WP(C)/14653/2025	ASWINI KUMAR PRADHAN VS PRESIDING OFFICER LABOUR COURT GAUTAM NAGAR, BBSR	VS	// 0 //	
119	D-WP(C)/14655/2025	ASWINI KUMAR PRADHAN VS DISTRICT SUB REGISTRAR, BARAGARH	VS	// 0 //	
120	D-WP(C)/14656/2025	MAA SANKAT TARINI PRIMARY FISHERMEN COOPERATIVE SOCIETY, PURI VS STATE OF ODISHA	BRABHU KISHOR MISHRA VS	// 0 //	
121	D-WP(C)/14658/2025	CHITTARANJAN SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	AOD20250000190C202500014
122	D-WP(C)/14659/2025	RAMA CHANDRA PASAYAT VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //	
123	D-WP(C)/14660/2025	HARIHARA DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //	
124	D-WP(C)/14661/2025	DURGA MADHAB NAYAK VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //	
125	D-WP(C)/14662/2025	AJIT SAHU	SOUMYA RANJAN MOHANTY	//	

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		VS	VS	()	
126	D-WP(C)/14663/2025	STATE OF ODISHA SAMIR KUMAR MOHAPATRA	RITURANJAN CHHOTARAY	//	AOR20220003344C202500024
		VS	VS	()	
127	D-WP(C)/14664/2025	STATE OF ODISHA AGASTI SAHU	SAILABALA JENA	//	
		VS	VS	()	
128	D-WP(C)/14665/2025	STATE OF ODISHA TRAILOKYANATH DAS	RITURANJAN CHHOTARAY	//	AOR20220003344C202500025
		VS	VS	()	
129	D-WP(C)/14666/2025	STATE OF ODISHA SK. ATAHAR	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	()	
130	D-WP(C)/14667/2025	STATE OF ODISHA MANMOHAN BEHERA	DEVI PRASAD DASH	//	
		VS	VS	()	
131	D-WP(C)/14668/2025	THE URBAN CO-OPERATIVE BANK, CUTTACK ASHOK KUMAR DALAI	SANTOSH KUMAR DASH	//	
		VS	VS	()	
132	D-WP(C)/14669/2025	STATE OF ODISHA SANTOSH KUMAR MALLIA	SUSANTA KUMAR MISHRA	//	
		VS	VS	()	
133	D-WP(C)/14670/2025	STATE OF ODISHA ORISSA TRUCK OWNERS ASSOCIATION, CUTTACK	PRAFULLA KUMAR RATH	//	
	WP(C)/10158/2025	VS	VS	()	
134	D-WP(C)/14672/2025	CUTTACK DEVELOPMENT AUTHORITY, CTC DINESH KUMAR AGRAWAL	SAVRAV TIBREWAL	//	
	WP(C)/10162/2025	VS	VS	()	
135	D-WP(C)/14673/2025	STATE OF ODISHA SK SAIMUDDIN	SUSANTA KUMAR BARAL	//	AOR20220001297C202500099
		VS	VS	()	
136	D-WP(C)/14675/2025	STATE OF ODISHA M/S REGULATED MARKET COMMITTEE , ATTABIRAKAJAL SAHOO		//	
		VS	VS	()	

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		ASSESSMENT UNIT INCIME TAX DEPARTMENT		//	
137	D-WP(C)/14680/2025	PURNIMA NAYAK	SAILAZA NANDAN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
138	D-WP(C)/14681/2025	PARESH KUMAR MOHAPATRA	PRAKASH KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
139	D-WP(C)/14682/2025	RANJAN KUMAR MOHANTY	SHARAT KUMAR ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
140	D-WP(C)/14684/2025	NALINI APAT	PARTHA SARATHI DAS	//	AOD20240000364C202500053
		VS	VS	()	
		STATE OF ODISHA		//	
141	D-WP(C)/14685/2025	MADHUSUDAN BEHERA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
142	D-WP(C)/14686/2025	BIKRAM PRADHAN	DR.NIRANJAN SWAIN	//	
		VS	VS	()	
		CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR		//	
143	D-WP(C)/14687/2025	TP CENTRAL ODISHA DISTRIBUTION LIMITED	ISHWAR MOHANTY	//	
		VS	VS	()	
		REGIONAL PROVIDENT OFFICER , BHUBANESWAR		//	
144	D-WP(C)/14692/2025	SUPRIYA BHUTIA	RABI NARAYAN MISHRA - 2	//	
		VS	VS	()	
		STATE OF ODISHA		//	
145	D-WP(C)/14693/2025	DILLIP PRADHAN	ASWINI KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
146	D-WP(C)/14694/2025	HARESH CHANDRA MUDULI	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
147	D-WP(C)/14695/2025	RABINDRANATH PRADHAN	RABI NARAYAN MISHRA - 2	//	
		VS	VS	()	
		STATE OF ODISHA		//	

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148	D-WP(C)/14696/2025	RUNUBALA SAHOO VS TULU BEHERA	RAMANI KANTA PATTANAIAK VS	// 0 //	
149	D-WP(C)/14697/2025	PADMALOCHAN BEHERA VS STATE OF ODISHA	RABI NARAYAN MISHRA - 2 VS	// 0 //	
150	D-WP(C)/14698/2025	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	RABI NARAYAN MISHRA - 2 VS	// 0 //	
151	D-WP(C)/14699/2025 WP(C)/10171/2025	BHARATI BAG VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
152	D-WP(C)/14700/2025	MOTI BIHARI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
153	D-WP(C)/14701/2025	MINAKETAN MEHER VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
154	D-WP(C)/14702/2025	RANJAN KUMAR JENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //	
155	D-WP(C)/14703/2025	ASHOK KUMAR BARIK VS THE DISTRICT JUDGE, BALASORE	SARAT CHANDRA DASH VS	// 0 //	
156	D-WP(C)/14705/2025	BASANTI ROUT VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
157	D-WP(C)/14706/2025	SUSAMA KUMARI JENA VS CHOLOMANDALAM INVESTMENT AND FINANCE CO LTD	SURAVI MOHANTY VS	// 0 //	AOR20220002374C202500053
158	D-WP(C)/14707/2025	MOHAMMAD MUSTAKIM RAZA VS CHIEF VIGILANCE OFFICER, VIGILANCE DEPT., MUMBAI	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
159	D-WP(C)/14709/2025	PREMALATA PANIGRAHI @ PREMALATA DEI	PRASANTA KUMAR SATAPATHY	//	

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		VS	VS	()	
160	D-WP(C)/14710/2025	N.H.A.OF INDIA, KEONJHAR M/S AMBIKA CUNSTRUTION COMPANY	DEBASISH HAZRA	//	AOD20240000796C202500009
		VS	VS	()	
161	D-WP(C)/14711/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS KUMUDA CHANDRA BEHERA	NETRANANDA BISWAL	//	
		VS	VS	()	
162	D-WP(C)/14712/2025	ASST GENERAL MANAGER STATE BANK OF INDIA CUTTACK M/S SRI SIDDHA BHAIKABI ESTATES	AMBIKA PRASAD MISHRA	//	AOD20240000581C202500047
		VS	VS	()	
163	D-WP(C)/14713/2025	THE COLLECTOR AND DISTRICT MAGISTRATE,GANJAM BUDHIA NAIK	JULIYAS PRASAD BEHERA	//	
		VS	VS	()	
164	D-WP(C)/14714/2025	THE COLLECTOR AND D.M. DHENKNAL BIJAY KUMAR SAHU	SPANDAN SRICHANDAN	//	
		VS	VS	()	
165	D-WP(C)/14715/2025	STATE OF ODISHA M/C KAL KMC	DEBASISH HAZRA	//	AOD20240000796C202500010
		VS	VS	()	
166	D-WP(C)/14717/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS ARUN KUMAR PANDA	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
167	D-WP(C)/14718/2025	STATE OF ODISHA MREENMAYEE NAYAK	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	()	
168	D-WP(C)/14719/2025	STATE OF ODISHA CHANDRIKA MALLICK	BISWAMBAR MOHANTY	//	
		VS	VS	()	
169	D-WP(C)/14721/2025	STATE OF ODISHA DEBENDRA NATH PRUSTY	AMIYA KUMAR MISHRA-2	//	
		VS	VS	()	
170	D-WP(C)/14722/2025	STATE OF ODISHA BISHNUPRIYA MOHAPATRA	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	

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171	D-WP(C)/14724/2025	STATE OF ODISHA M/S. SCAN STEELS LTD., SUNDERGARH VS	BHABANI PRASAD MOHANTY VS	// // 0	
172	D-WP(C)/14729/2025	THE COMMISSIONER SALES TAX, ODISHA BIRANCHI KUMAR DWIVEDI VS	RAJAKISHORE SAHOO VS	// // 0	
173	D-WP(C)/14730/2025	STATE OF ODISHA DEBASISH BHUYAN VS	SURESH KUMAR PANDA VS	// // 0	
174	D-WP(C)/14732/2025	I.C.I.C.I.BANK LTD SURESH KUMAR MISHRA VS	SADASIVA PATRA (1) VS	// // 0	AOD20230000737C202500028
175	D-WP(C)/14733/2025	STATE OF ODISHA ODISHA GRAMYA BANK, RAHAMA BRANCH, JAGATPUR VS	SURESH KUMAR B MOHANTA VS	// // 0	
176	D-WP(C)/14734/2025	THE COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., KHURDA GOVERNING BODY, BALASORE LAW COLLEGE, BHADRAK	ABRAHAM KHANDLWAL VS	// // 0	
177	D-WP(C)/14735/2025	DIRECTOR, HIGHER EDUCATION DEPT. GOVERNMENT OF ODISHA, BBSR MANDAKINI MISHRA VS	SURENDRA KUMAR GARTIA VS	// // 0	
178	D-WP(C)/14738/2025	STATE OF ODISHA RANJAN ROUT VS	KOUSIK ANANDA GURU VS	// // 0	
179	D-WP(C)/14739/2025	STATE OF ODISHA RAHUL KUMAR MAHALIK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
180	D-WP(C)/14740/2025	SRI SRI UNIVERSITY, CUTTACK KHYAMASAGAR MEHER VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0	
181	D-WP(C)/14741/2025	STATE OF ODISHA BISHNU PRASAD MISHRA VS	RUPESH KUMAR KANUNGO VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/14743/2025	NALINIKANTA JENA VS THE CHIEF EXECUTIVE, ORISSA REMOTE SENSING APPLICATION CENTRE, BBSR	AMIT KUMAR NATH VS	// ()	
183	D-WP(C)/14745/2025	PANDA INFRAPROJECT (INDIA) PVT.LTD VS STATE OF ODISHA	ABHINASH BARIK VS	// ()	
184	D-WP(C)/14746/2025	SCHOOL MANAGING COMMITTEE, BHARATIYA VIDYALAYA, BBSR VS STATE OF ODISHA	SUSHANT KUMAR MOHANTY VS	// ()	
185	D-WP(C)/14747/2025	DEBJYOTI PATI VS UNION OF INDIA	RAMA CHANDRA JENA VS	// ()	
186	D-WP(C)/14748/2025	BANCHHANIDHI PRADHAN VS PANCHAYATI RAJ AND DRINKING WATER	PRATAP KUMAR MOHANTY VS	// ()	AOD20230001254C202500003
187	D-WP(C)/14751/2025	KHITISH CHANDRA DAS VS THE COMPTROLLER AND AUDITOR GENERAL OF INDIA, NEW DELHI	SANTOSH SAHOO VS	// ()	
188	D-WP(C)/14753/2025	SISHIRA KUMAR BEHERA VS STATE OF ODISHA	SUBHASISH DAS VS	// ()	
189	D-WP(C)/14755/2025	PEMA DEI @ PREMA DEI VS UNION OF INDIA	SANJIB KUMAR BHANJADEO VS	// ()	
190	D-WP(C)/14756/2025	FAKIR CHARAN JENA VS UNION OF INDIA	JAJATI KESHARI KHUNTIA VS	// ()	
191	D-WP(C)/14759/2025	PRAMILA BEHERA VS THE SUB COLLECTOR, CHATRAPUR	SWAYAMJIT ROUT VS	// ()	
192	D-WP(C)/14760/2025	NARMADA NAYAK VS THE ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI	ASIT KUMAR DASH VS	// ()	
193	D-WP(C)/14768/2025	ARTATRANA MISHRA	DOLAGOBINDA MOHAPATRA	//	AOR20230000065C202500004

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		VS	VS	()	
194	D-WP(C)/14769/2025	CERTIFICATE OFFICER CUM SUB COLLECTOR, NIRMAL CHANDRA PRUSTY	SURESH CHANDRA DASH	//	AOD20240000953C202500003
		VS	VS	()	
195	D-WP(C)/14770/2025	THE EXECUTIVE ENGINEER ELECTRICAL (TPCODL) SUSANT KUMAR SAHU @ SUSANTA KUMAR SAHU	JYOTI RANJAN DEO	//	AOR20220001593C202500023
		VS	VS	()	
196	D-WPCRL/11043/2025	KHAGESWAR PRADHAN BIBINA PRADHAN	BIJAYA KUMAR RAGADA	PURI SADAR /83 /2025	
		VS	VS	()	
197	D-ABLAPL/11030/2025	STATE OF ODISHA HIRALAL BAKLI	SWARAJ PATEL	RAJGANGPUR /129 /2025	AOR20220000246C202500023
		VS	VS	()	
198	D-ABLAPL/11032/2025	STATE OF ODISHA SHANAWAR QUMAR	SWARAJ PATEL	RAJGANGPUR /125 /2025	AOR20220000246C202500024
		VS	VS	()	
199	D-ABLAPL/11037/2025	STATE OF ODISHA SAGAR BARIK	PRADEEP KUMAR DASH	NIKIRAI /203 /2024	AOR20220002710C202500006
		VS	VS	()	
200	D-ABLAPL/11038/2025	STATE OF ODISHA BISWA RANJAN MALIK	PRADEEP KUMAR DASH	PATTAMUNDAI /85 /2025	AOR20220002710C202500007
		VS	VS	()	
201	D-ABLAPL/11039/2025	STATE OF ODISHA BISWA RANJAN MALIK	PRADEEP KUMAR DASH	PATTAMUNDAI /89 /2025	AOR20220002710C202500008
		VS	VS	()	
202	D-ABLAPL/11041/2025	STATE OF ODISHA ARIJIT SAMANTARAY	ARUN KUMAR NAYAK	KHURDA SADAR /66 /2025	
		VS	VS	()	
203	D-ABLAPL/11042/2025 ABLAPL/4178/2025	STATE OF ODISHA KABITA BARIK	DR. SUSANT KUMAR KANUNGO	TIRTOL /129 /2025	
		VS	VS	()	
204	D-ABLAPL/11046/2025	STATE OF ODISHA BINAYA KUMAR DAS	PRANAB RANJAN CHHATOI	LAXMISAGAR P.S. /498 /2023	
		VS	VS	()	

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205	D-ABLAPL/11047/2025	STATE OF ODISHA NATIA @ ASHIS SAHOO VS	PRAMOD CHANDRA SEJPADA VS	// GURUDIJHATIA /140 /2024 ()	AOR20220001394C202500001
206	D-ABLAPL/11048/2025 ABLAPL/4183/2025	STATE OF ODISHA SANDIP KUMAR ROY VS	SOUBHAGYA SWAIN VS	// BADACHANA /92 /2025 ()	AOR20220001296C202500025
207	D-ABLAPL/11049/2025	STATE OF ODISHA LINKA @ SIDHARTHA PATRA VS	MANORANJAN DAS VS	// JATNI P.S. /135 /2025 ()	AOR20220000053C202500035
208	D-ABLAPL/11050/2025	STATE OF ODISHA SUMAN ROUT VS	SANJAY KUMAR PATTANAIAK VS	// TANGI /77 /2025 ()	
209	D-ABLAPL/11051/2025	STATE OF ODISHA SANTOSH MALLICK @ BUTHI VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /130 /2025 ()	AOR20240001059C202500005
210	D-ABLAPL/11052/2025	STATE OF ODISHA JADUNATH JENA @ JADUMANI JENA VS	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /101 /2025 ()	AOR20220001631C202500100
211	D-ABLAPL/11055/2025	STATE OF ODISHA SUDHIR KUMAR DWARI VS	PRAMOD KUMAR JENA VS	// SINGLA /56 /2025 ()	
212	D-ABLAPL/11057/2025	STATE OF ODISHA RATIKANTA NATH VS	SATYAJIT MOHAPATRA VS	// SABARANG /286 /2024 ()	
213	D-ABLAPL/11062/2025	STATE OF ODISHA BITU @ ARNAV DAS VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /275 /2025 ()	AOR20220003722C202500048
214	D-ABLAPL/11063/2025	STATE OF ODISHA SATRUJEET BEHERA VS	KULDEEP MOHANTY VS	// KHUNTA /75 /2025 ()	AOD20240000012C202500077
215	D-ABLAPL/11066/2025	STATE OF ODISHA RAJU @ SATYA RANJAN SANDHA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// PATTAMUNDAI RURAL PS /71 /2025 () //	

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216	D-ABLAPL/11072/2025	BALARAM ROUT VS STATE OF ODISHA	DEBASIS SAHOO VS	GHASIPURA /423 /2024 () //	
217	D-ABLAPL/11073/2025	SUSANTA BHOI @ BHUI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /236 /2024 () //	
218	D-ABLAPL/11077/2025	SANJAY KUMAR MOHANTY @ KULU VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /92 /2025 () //	AOR20220001591C202500017
219	D-ABLAPL/11078/2025	SWASTIK KUMAR DHAL @ PAPU DHAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIHALPRASAD /58 /2022 () //	
220	D-ABLAPL/11080/2025	PRAVAT KUMAR CHOUDHURY VS STATE OF ODISHA	DEBASIS BISWAL VS	MAHILA P.S. BUXIBAZAR /58 /2025 () //	
221	D-ABLAPL/11082/2025	ABINASH CHOUDHURY VS STATE OF ODISHA	DEBASIS BISWAL VS	MAHILA P.S. BUXIBAZAR /58 /2025 () //	
222	D-ABLAPL/11083/2025	SHIVA NAHAK VS STATE OF ODISHA	ARUPA NANDA DAS VS	NIMAKHANDI /88 /2025 () //	
223	D-ABLAPL/11091/2025	ADULU DILESU REDDY @ A.DILESHU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GOLANTHARA (BERHAMPUR) /307 /2023 () //	
224	D-ABLAPL/11094/2025	BINOD MUNDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BARBIL /58 /2025 () //	
225	D-ABLAPL/11095/2025	TRAILOKYA ROUT VS STATE OF ODISHA	GANESWAR BEHERA VS	BYREE /77 /2025 () //	
226	D-ABLAPL/11097/2025	BHANUMATI JENA VS STATE OF ODISHA	SURYA PRAKASH MANAGARAJ VS	NANDIPADA /78 /2025 () //	
227	D-ABLAPL/11102/2025	MANORANJAN PRADHAN @ TUKUA	GOUTAM CHARAN ROUT	BALIPATNA /119 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/11103/2025	BICHITRA KUMAR JENA	SABYASACHI MISHRA	PIPLI /32 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/11108/2025	RANJIT MOHAPATRA	SURESH KUMAR PANDA	MANGALA BAG /120 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/11112/2025	BIBHUTI BHUSAN MOHAPATRA	AKASH BHUYAN	CAPITAL P.S. /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/11114/2025	BIJAY KU. NAYAK	SURYA NARAYAN MISHRA	NIALI /61 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/11116/2025	BHARAT CHANDRA ROUT	RAKESH KUMAR DAS	//	AOR20220001298C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/11118/2025	ARTATRANA SAHOO @ ARATA SAHOO	JANGYA PRAKASH PARIDA	BRAHMAGIRI /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/11120/2025	KARAN ROUT	RAKESH KUMAR DAS	//	AOR20220001298C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/11121/2025	DHIREN SUNDARA @ DHADU SUNDARA	JANGYA PRAKASH PARIDA	BRAHMAGIRI /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/11123/2025	SURESH SUNDARA @ SURA SUNDARA	JANGYA PRAKASH PARIDA	BRAHMAGIRI /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/11124/2025	SUBRAT KUMAR PARIDA	TUKUNA KUMAR MISHRA	DABUGAM /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/11125/2025	BALARAM BISOYI	GYANA RANJAN DHAL	BELLAGUNTHA /152 /2025	
		VS	VS	()	

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239	D-ABLAPL/11126/2025	STATE OF ODISHA RANKANIDHI SAHOO VS	KURESH PRASAD DASH VS	// CHAMPUA /12 /2025 ()	AOR20220001390C202500023
240	D-ABLAPL/11127/2025	STATE OF ODISHA UMASHANKAR BAGH VS	KRISHNA CHANDRA SAHU VS	// CHITRAKONDA /69 /2025 ()	
241	D-ABLAPL/11129/2025	STATE OF ODISHA RAJESH BESAN VS	SOUMYA RANJAN DAS VS	// MAHILA PS,SEC-3,ROURKELA /4 /2025 ()	
242	D-ABLAPL/11131/2025	STATE OF ODISHA SWARNALATA KHANDAYATRAY VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
243	D-ABLAPL/11133/2025	STATE OF ODISHA PRADHANI NAIK VS	JNYANANANDA PANDA VS	// THUAMUL RAMPUR /43 /2025 ()	
244	D-ABLAPL/11134/2025	STATE OF ODISHA SAUMENDRA PARIDA @ SAUMENDRA KUMAR PARIDA @ SAUMENDRA PARIDA VS	JAG @ SAUMENDRA PARIDA VS	// CUTTACK SADAR /275 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :10/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/47244/2024 SAO/17/2024	AJIT DASH MP	TARINEE PRASAD TRIPATHY	19/2025
2	D-CRLLP/11088/2025 CRLLP/ /	STATE OF ODISHA MP	SANGRAM DAS	25/2025
3	D-CRLLP/11109/2025 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS ,STANDING COUNSEL(VIGILANCE)	26/2025
4	D-ELPET/29862/2024 ELPET/17/2024	SHANKAR ORAM MP	M/S.MANOJ KUMAR PATI,D.PANI,R.MOHAPATRA,D.MISHRA,J.SAHO	43/2025
5	D-ELPET/29862/2024 ELPET/17/2024	SHANKAR ORAM MP	M/S.MANOJ KUMAR PATI,D.PANI,R.MOHAPATRA,D.MISHRA,J.SAHO	44/2025
6	D-OTAPL/14640/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	DEBIBHUBANESWAR PATAPATHY,SR.S.C	92/2025
7	D-OTAPL/14640/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	DEBIBHUBANESWAR PATAPATHY,SR.S.C	93/2025
8	D-OTAPL/14654/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEBIBHUBANESWAR PATAPATHY,SR.S.C	94/2025
9	D-OTAPL/14654/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEBIBHUBANESWAR PATAPATHY,SR.S.C	95/2025
10	D-OTAPL/14689/2025 OTAPL/ /	COMMISSIONER GST AND CENTRAL EXCISE MP	ISHOURKANTI SATAPATHY,SR.S.C	96/2025
11	D-OTAPL/14691/2025 OTAPL/ /	COMMISSIONER GST AND CENTRAL EXCISE MP	ISHOURKANTI SATAPATHY,SR.S.C	97/2025
12	D-OTAPL/14691/2025 OTAPL/ /	COMMISSIONER GST AND CENTRAL EXCISE MP	ISHOURKANTI SATAPATHY,SR.S.C	98/2025
13	D-TRP(C)/11458/2025 TRP(C)/84/2025	SABITA MEKAP @ ROUT MP	DILLIP KUMAR SAHU	113/2025
14	D-RVWPET/14657/2025 RVWPET/ /	COMMISSIONER, CMC, CUTTACK MP	DEBASIS NAYAK	165/2025
15	D-RVWPET/14657/2025 RVWPET/ /	COMMISSIONER, CMC, CUTTACK MP	DEBASIS NAYAK	166/2025
16	D-RVWPET/14657/2025 RVWPET/ /	COMMISSIONER, CMC, CUTTACK MP	DEBASIS NAYAK	167/2025
17	D-RVWPET/14761/2025 RVWPET/ /	CHIEF GENERAL MANAGER,IOCL,KHURDA MP	SAIBRATA RATH	168/2025
18	D-RPFAM/14723/2025 RPFAM/ /	ASHUTOSH PATI MP	SUSANTA KUMAR TRIPATHY	171/2025
19	D-CMAPL/38524/2024 CMAPL/281/2024	MAHENDRA GIRI MP	SAIBRATA RATH	215/2025
20	D-MATA/14637/2025 MATA/ /	ARPITA DAS MP	GOPINATH MISHRA	219/2025
21	D-MATA/14637/2025 MATA/ /	ARPITA DAS MP	GOPINATH MISHRA	220/2025
22	D-MATA/54954/2024 MATA/2/2025	RAGHUNATH BARAL MP	BISHNU BRATA SINGH,PRIYABRATA SINHA	221/2025
23	D-MATA/11838/2025 MATA/ /	GURUPRASAD PARIDA MP	HRUDANANDA MOHAPATRA	223/2025
24	D-MATA/10636/2025 MATA/ /	SANGITA @ SANGEETA PATRA MP	ANUPAM DASH	224/2025
25	D-MATA/14744/2025 MATA/ /	BURAGANA MOHAN RAO MP	RABINDRA NATH PRUSTY	225/2025
26	D-MATA/14767/2025	RAJIV LOCHAN BEHERA	SNEHASISH BEHERA	

	MATA/ /	MP		226/2025
27	D-FAO/158/2019	TIKELAL MEHER	KARUNAKAR GAYA	
	FAO/158/2019	MP		292/2025
28	D-FAO/13286/2025	THE D.M, M/S ORIENTAL INSURANCE CO. SOMNATH		
	FAO/ /	MP		293/2025
29	D-BLAPL/8282/2025	TAPAN KUMAR NAHAK	DEBASNAN DAS	
	BLAPL/3275/2025	MP		451/2025
30	D-BLAPL/24893/2024	DILLIP BARIHA		
	BLAPL/8734/2024	MP		452/2025
31	D-BLAPL/7391/2025	JALENDRA SAHU	GOURAV MOHANTY	
	BLAPL/3120/2025	MP		453/2025
32	D-RSA/189/2020	M/S. HALLMARK ORNAMENTS PVT. LTD. SUKANTA KUMAR NAYAK		
	RSA/189/2020	MP		562/2025
33	D-RSA/596/2014	RUKMANI@RUKIMANI NAI	M/S.SUMIT KU.MOHANTY	
	RSA/596/2014	MP		563/2025
34	D-RSA/596/2014	RUKMANI@RUKIMANI NAI	M/S.SUMIT KU.MOHANTY	
	RSA/596/2014	MP		564/2025
35	D-RSA/596/2014	RUKMANI@RUKIMANI NAI	M/S.SUMIT KU.MOHANTY	
	RSA/596/2014	MP		565/2025
36	D-RSA/11804/2025	SATPAL SING@SATPAL SINGH BAGGA	SRIKHETRA MISHRA	
	RSA/ /	MP		566/2025
37	D-CMP/12305/2025	JALADHARA PRADHAN	PRASHANTA KUMAR NAYAK	
	CMP/ /	MP		572/2025
38	D-CMP/14690/2025	NIRANJAN DAS	NIROD KUMAR SAHU	
	CMP/ /	MP		573/2025
39	D-CMP/14708/2025	ASHWINI KUMAR MAHARANA	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		574/2025
40	D-CMP/14737/2025	TRINATH GIRI	AMIT PRASAD BOSE	
	CMP/ /	MP		575/2025
41	D-CMP/14749/2025	ANUPAM PATRA	PRAVASH CHANDRA JENA	
	CMP/ /	MP		576/2025
42	D-CMP/14727/2025	KAILASH CHANDRA PANDA	SAMBIT SAMAL	
	CMP/ /	MP		577/2025
43	D-CMP/14750/2025	ASHOK KUMAR KEDIA @ ASHOK KEDIA	SOURAV SUMAN BEHERA	
	CMP/ /	MP		578/2025
44	D-ABLAPL/6530/2025	SARASWATI JENA		
	ABLAPL/2485/2025	MP		804/2025
45	D-ABLAPL/2163/2024	SANJU BHOI		
	ABLAPL/748/2024	MP		805/2025
46	D-ABLAPL/2164/2024	ISWAR BHOI		
	ABLAPL/752/2024	MP		806/2025
47	D-ABLAPL/37695/2024	KASIM KHAN @ KASHIM KHAN	MANOJ BIHARI DAS	
	ABLAPL/14466/2024	MP		807/2025
48	D-ABLAPL/4303/2025	NAZA KHAN		
	ABLAPL/1630/2025	MP		808/2025
49	D-ABLAPL/3535/2025	SASMITA SWAIN		
	ABLAPL/1568/2025	MP		809/2025
50	D-ABLAPL/9324/2025	PRAVAT KUMAR JENA	ACHYUTANANDA PATTANAIK	
	ABLAPL/3532/2025	MP		810/2025
51	D-ABLAPL/33958/2024	ANUP SAHOO		
	ABLAPL/13151/2024	MP		811/2025
52	D-ABLAPL/6430/2025	DILLIP KUMAR DASH		
	ABLAPL/2520/2025	MP		812/2025
53	D-ABLAPL/6975/2025	LOPAMUDRA MALLIK		
	ABLAPL/2681/2025	MP		813/2025
54	D-MACA/1203/2023	ASISH KUMAR ROUT	DEBASISH PATNAIK	
	MACA/1203/2023	MP		967/2025
55	D-MACA/1203/2023	ASISH KUMAR ROUT	DEBASISH PATNAIK	
	MACA/1203/2023	MP		968/2025
56	D-MACA/12150/2025	ORIENTAL INSURANCE CO. LTD., KHURD	PRATIVA MISHRA	
	MACA/ /	MP		969/2025
57	D-MACA/12158/2025	ORIENTAL INSURANCE CO. LTD.,KHURD	PRATIVA MISHRA	
	MACA/ /	MP		970/2025

58	D-MACA/640/2020 MACA/640/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BOLANGIR MP	SUBRATA TRIPATHY	971/2025
59	D-MACA/11550/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD., BOLANGIR MP	SOMNATH ROY	972/2025
60	D-MACA/12000/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., SAMBALPUR MP	SOMNATH ROY	973/2025
61	D-MACA/13308/2025 MACA/ /	MANAGER IN CHARGE, HP HUB, ORIENTAL INSURANCE CO. LTD., SAMBALPUR MP	SOMNATH ROY	974/2025
62	D-MACA/13321/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD., BBSR MP	SOMNATH ROY	975/2025
63	D-MACA/14752/2025 MACA/ /	MAYA CHHANCHAN MP	PABITRA KUMAR NAYAK	976/2025
64	D-MACA/14752/2025 MACA/ /	MAYA CHHANCHAN MP	PABITRA KUMAR NAYAK	977/2025
65	D-CRLMC/11079/2025 CRLMC/1455/2025	FIROZ@FIROJ KHAN MP	AMITAV TRIPATHY	1032/2025
66	D-CRLMC/9798/2025 CRLMC/1358/2025	PUSPANJALI BHOI MP	JYOTIRMOY MOHAPATRA	1033/2025
67	D-CRLMC/11093/2025 CRLMC/ /	SANTANU KUMAR SWIAN @ SANTANU SWIAN MP	SWINABHUSAN DAS	1034/2025
68	D-CRLMC/9664/2025 CRLMC/1320/2025	MANOJ@MANORANJAN SUKLA MP	BHABANI SANKAR DAS	1035/2025
69	D-CRLMC/11106/2025 CRLMC/ /	PAKUA @ BISWA RANJAN ROUT MP	ASHOK KUMAR SAHOO	1036/2025
70	D-CRLMC/11113/2025 CRLMC/ /	TUSHAR KUMAR PATNAIK MP	RABINDRA NATH PRUSTY	1037/2025
71	D-CRLMC/11119/2025 CRLMC/ /	ALOK SRICHANDAN MP	BYOMAKESH TRIPATHY	1038/2025
72	D-CRLMC/11122/2025 CRLMC/ /	SASHADHAR SETHI MP	SUKANTA KUMAR NAYAK	1039/2025
73	D-CRLMC/11132/2025 CRLMC/ /	RAMKRISHNA TARINI PADHI MP	AMITABH MISHRA	1040/2025
74	D-CRLA/11036/2025 CRLA/ /	HAGURU NAIK MP	BHARAT BHUSAN ROURAY	1095/2025
75	D-CRLA/11036/2025 CRLA/ /	HAGURU NAIK MP	BHARAT BHUSAN ROURAY	1096/2025
76	D-CRLA/539/2017 CRLA/539/2017	ALOK DAS MP	M/S.SAROJ KUMAR PADHY	1097/2025
77	D-CRLA/10543/2025 CRLA/442/2025	KULAMANI PRADHAN MP	RAMESH CHANDRA MAHARANA	1098/2025
78	D-CRLA/10543/2025 CRLA/442/2025	KULAMANI PRADHAN MP	RAMESH CHANDRA MAHARANA	1099/2025
79	D-CRLA/11067/2025 CRLA/ /	ANIL BHUEE MP	NIRANJAN PANDA	1100/2025
80	D-CRLA/11067/2025 CRLA/ /	ANIL BHUEE MP	NIRANJAN PANDA	1101/2025
81	D-CRLA/11067/2025 CRLA/ /	ANIL BHUEE MP	NIRANJAN PANDA	1102/2025
82	D-CRLA/2057/2025 CRLA/165/2025	GANDARAM KHAMARI MP	BRAHMANANDA HOTA	1103/2025
83	D-CRLA/355/2015 CRLA/355/2015	BISWANATH BEHERA@VELAR MP	M/S. ABESH KAMAL, M/S ABHIJIT MOHANTY, N.HOTA, S.S.DASH, A.M	1104/2025
84	D-CRLA/11135/2025 CRLA/ /	RABINDRA PRADHAN MP	DOLAGOBINDA MOHAPATRA	1105/2025
85	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1922/2025
86	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1923/2025
87	D-WA/14641/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	1924/2025
88	D-WA/14641/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	1925/2025
89	D-WA/14641/2025	STATE OF ODISHA	SONAK MISHRA,A.S.C	

	WA/ /	MP		1926/2025
90	D-WA/14643/2025	STATE OF ODISHA	SONAK MISHRA,A.S.C	
	WA/ /	MP		1927/2025
91	D-WA/14643/2025	STATE OF ODISHA	SONAK MISHRA,A.S.C	
	WA/ /	MP		1928/2025
92	D-WA/14643/2025	STATE OF ODISHA	SONAK MISHRA,A.S.C	
	WA/ /	MP		1929/2025
93	D-WA/14644/2025	STATE OF ODISHA	SONAK MISHRA,A.S.C	
	WA/ /	MP		1930/2025
94	D-WA/14644/2025	STATE OF ODISHA	SONAK MISHRA,A.S.C	
	WA/ /	MP		1931/2025
95	D-WA/14644/2025	STATE OF ODISHA	SONAK MISHRA,A.S.C	
	WA/ /	MP		1932/2025
96	D-WA/14671/2025	STATE OF ODISHA	BIMBISAR DASH,A.S.C	
	WA/ /	MP		1933/2025
97	D-WA/14671/2025	STATE OF ODISHA	BIMBISAR DASH,A.S.C	
	WA/ /	MP		1934/2025
98	D-WA/14674/2025	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		1935/2025
99	D-WA/14674/2025	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		1936/2025
100	D-WA/14674/2025	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	
	WA/ /	MP		1937/2025
101	D-WA/14736/2025	RAMACHANDRA SATAPATHY	SASWATI MOHAPATRA	
	WA/ /	MP		1938/2025
102	D-WA/14736/2025	RAMACHANDRA SATAPATHY	SASWATI MOHAPATRA	
	WA/ /	MP		1939/2025
103	D-WA/11625/2025	NATIONAL COOPERATIVE UNION OF INDIA	SAITANESWARINI MOHANTY	
	WA/ /	MP		1940/2025
104	D-WP(C)/13460/2025	KANCHAN NAYAK	RAJIB LOCHAN PATTANAIAK	
	WP(C)/10003/2025	MP		6047/2025
105	D-WP(C)/13134/2025	HIRAMANI MURMU	SARADA PRASAD DASH	
	WP(C)/9518/2025	MP		6048/2025
106	D-WP(C)/13157/2025	M/S. CAPITAL INDANE, SAMANTARAPUR, BILWADA NAYAK		
	WP(C)/9382/2025	MP		6049/2025
107	D-WP(C)/14633/2025	KAJAL KIRAN @ KAJAL KIRAN MISHRA	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		6050/2025
108	D-WP(C)/14634/2025	SAROJINI ROUT	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		6051/2025
109	D-WP(C)/14642/2025	PATITAPABAN DAS	G.P.DUTTA	
	WP(C)/ /	MP		6052/2025
110	D-WP(C)/14642/2025	PATITAPABAN DAS	G.P.DUTTA	
	WP(C)/ /	MP		6053/2025
111	D-WP(C)/14642/2025	PATITAPABAN DAS	G.P.DUTTA	
	WP(C)/ /	MP		6054/2025
112	D-WP(C)/6198/2025	NIRUPAMA PANI		
	WP(C)/5277/2025	MP		6055/2025
113	D-WP(C)/14647/2025	KRUSHNA CHANDRA ROUT	PRITAM KUMAR MOHANTY	
	WP(C)/ /	MP		6056/2025
114	D-WP(C)/14648/2025	SACHIKANTA ROUT	PRITAM KUMAR MOHANTY	
	WP(C)/ /	MP		6057/2025
115	D-WP(C)/20096/2016	SUBALA KUMAR NAYAK	BIBHUTI BHUSAN SWAIN	
	WP(C)/20096/2016	MP		6058/2025
116	D-WP(C)/14649/2025	DEEPAK KUMAR CHAND	DR.NIRANJAN SWAIN	
	WP(C)/ /	MP		6059/2025
117	D-WP(C)/18711/2024	RAMESH CHANRDA NAYAK	BIPLABA P.B. BAHALI	
	WP(C)/15880/2024	MP		6060/2025
118	D-WP(C)/14652/2025	SUKANTA KUMAR DAS	BIKRAM CHANDRA GHADEI	
	WP(C)/ /	MP		6061/2025
119	D-WP(C)/8978/2025	M/S. TZIPL- LIDIPL -AECPL (JV)	PRASANNA KUMAR PARHI (DSGI), DIPAK GOCHHAYAT (CGC)	
	WP(C)/6643/2025	MP		6062/2025
120	D-WP(C)/39218/2024	M/S UTKAL ALUMINA INTERNATIONAL LTD, RAIPURA	LEENA PRASAD TRIPATHY	
	WP(C)/23261/2024	MP		6063/2025

121	D-WP(C)/13021/2025 WP(C)/9261/2025	RAMESH CHANDRA DORA MP	RAMANIKANTA PATTANAIAK	6064/2025
122	D-WP(C)/13021/2025 WP(C)/9261/2025	RAMESH CHANDRA DORA MP	TANMAY MISHRA	6065/2025
123	D-WP(C)/198/2006 WP(C)/198/2006	SURENDRA KU BEHERA MP	M/S GOPABANDHU MISHRA, C.R. MISHRA	6066/2025
124	D-WP(C)/14661/2025 WP(C)/ /	DURGA MADHAB NAYAK MP	LAMBODAR ACHARI	6067/2025
125	D-WP(C)/14662/2025 WP(C)/ /	AJIT SAHU MP	SOUMYA RANJAN MOHANTY	6068/2025
126	D-WP(C)/6889/2025 WP(C)/5362/2025	DR.ASHOK KUMAR BEHERA MP	SIDHESWAR MALLIK	6069/2025
127	D-WP(C)/14666/2025 WP(C)/ /	SK. ATAHAR MP	MANOJ KUMAR MOHANTY (2)	6070/2025
128	D-WP(C)/1382/2025 WP(C)/1468/2025	RAMAKRUSHNA BISWAL MP	ALOK KUMAR PANDA	6071/2025
129	D-WP(C)/14670/2025 WP(C)/10158/2025	ORISSA TRUCK OWNERS ASSOCIATION, MP	CHITRAKUMAR KUMAR RATH	6072/2025
130	D-WP(C)/14672/2025 WP(C)/10162/2025	DINESH KUMAR AGRAWAL MP	SAVRAV TIBREWAL	6073/2025
131	D-WP(C)/14675/2025 WP(C)/ /	M/S REGULATED MARKET COMMITTEE , MP	KATIA BRAHOO	6074/2025
132	D-WP(C)/7112/2025 WP(C)/5875/2025	RABINARAYAN PANIGRAHI MP		6075/2025
133	D-WP(C)/14673/2025 WP(C)/ /	SK SAIMUDDIN MP	SUSANTA KUMAR BARAL	6076/2025
134	D-WP(C)/3821/2010 WP(C)/3821/2010	PRATIMA MOHANTY MP	M/S.JAYDEV SENGUPTA	6077/2025
135	D-WP(C)/6554/2020 WP(C)/6554/2020	SAILABALA MOHARATHA MP	M/S.KISHORE CHANDRA PRADHAN, M/S SRIKAR KUMAR RATH, M. E	6078/2025
136	D-WP(C)/1054/2025 WP(C)/1255/2025	M/S. SREE METALIKS LTD, KEONJHAR. MP	SIDHARTHA RAY (SR. ADV.), KSHIROD KUMAR SAHOO	6079/2025
137	D-WP(C)/14682/2025 WP(C)/ /	RANJAN KUMAR MOHANTY MP	SHARAT KUMAR ACHARYA	6080/2025
138	D-WP(C)/7206/2013 WP(C)/7206/2013	MANAGEMENT OF M/S.AD MP	M/S.NITISH KU.MISHRA	6081/2025
139	D-WP(C)/17126/2012 WP(C)/17126/2012	MGT.OF M/S.ADITYA ST MP	M/S.NARENDRA K.MISHRA,N.K.MISHRA	6082/2025
140	D-WP(C)/14684/2025 WP(C)/ /	NALINI APAT MP	PARTHA SARATHI DAS	6083/2025
141	D-WP(C)/36517/2024 WP(C)/21309/2024	RINABALA SETHI MP	PRABODHA CHANDRA NAYAK	6084/2025
142	D-WP(C)/14686/2025 WP(C)/ /	BIKRAM PRADHAN MP	DR.NIRANJAN SWAIN	6085/2025
143	D-WP(C)/7641/2025 WP(C)/5889/2025	BASANTI BISWAL MP		6086/2025
144	D-WP(C)/6240/2025 WP(C)/4707/2025	RAMAKANTA MAHANTY MP	BISWABIHARI MOHANTY	6087/2025
145	D-WP(C)/14692/2025 WP(C)/ /	SUPRIYA BHUTIA MP	RABI NARAYAN MISHRA	6088/2025
146	D-WP(C)/14695/2025 WP(C)/ /	RABINDRANATH PRADHAN MP	RABI NARAYAN MISHRA	6089/2025
147	D-WP(C)/14698/2025 WP(C)/ /	SANJAY KUMAR PRADHAN MP	RABI NARAYAN MISHRA	6090/2025
148	D-WP(C)/14697/2025 WP(C)/ /	PADMALOCHAN BEHERA MP	RABI NARAYAN MISHRA	6091/2025
149	D-WP(C)/14700/2025 WP(C)/ /	MOTI BIHARI MP	MANAS KUMAR CHAND	6092/2025
150	D-WP(C)/14701/2025 WP(C)/ /	MINAKETAN MEHER MP	DHANANJAYA MUND	6093/2025
151	D-WP(C)/14702/2025 WP(C)/ /	RANJAN KUMAR JENA MP	ASHOK KUMAR BEHERA	6094/2025
152	D-WP(C)/14705/2025	BASANTI ROUT	PRATIK DASH	

	WP(C)/ /	MP		6095/2025
153	D-WP(C)/14707/2025	MOHAMMAD MUSTAKIM RAZA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		6096/2025
154	D-WP(C)/14711/2025	KUMUDA CHANDRA BEHERA	NETRANANDA BISWAL	
	WP(C)/ /	MP		6097/2025
155	D-WP(C)/10206/2025	JHINIMA BARGI		
	WP(C)/7713/2025	MP		6098/2025
156	D-WP(C)/14713/2025	BUDHIA NAIK	JULIYAS PRASAD BEHERA	
	WP(C)/ /	MP		6099/2025
157	D-WP(C)/14714/2025	BIJAY KUMAR SAHU	SPANDAN SRICHANDAN	
	WP(C)/ /	MP		6100/2025
158	D-WP(C)/14718/2025	MREENMAYEE NAYAK	CHIRANJEEV BIDYABHUSHAN	
	WP(C)/ /	MP		6101/2025
159	D-WP(C)/14719/2025	CHANDRIKA MALLICK	BISWAMBAR MOHANTY	
	WP(C)/ /	MP		6102/2025
160	D-WP(C)/14722/2025	BISHNUPRIYA MOHAPATRA	PRANAB RANJAN CHHATOI	
	WP(C)/ /	MP		6103/2025
161	D-WP(C)/14724/2025	M/S. SCAN STEELS LTD., SUNDERGARH	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		6104/2025
162	D-WP(C)/14710/2025	M/S AMBIKA CUNSTRUTION COMPANY	DEBASISH HAZRA	
	WP(C)/ /	MP		6105/2025
163	D-WP(C)/14730/2025	DEBASISH BHUYAN	SURESH KUMAR PANDA	
	WP(C)/ /	MP		6106/2025
164	D-WP(C)/1094/2025	BISWAJIT RATH		
	WP(C)/1413/2025	MP		6107/2025
165	D-WP(C)/44373/2024	SNIGDHARANI SAMANTARAY	RAJAKISHORE SAHOO	
	WP(C)/26107/2024	MP		6108/2025
166	D-WP(C)/14734/2025	GOVERNING BODY, BALASORE LAW COLLEGE, BALASORE	ABHA BIKHARI KALWAL	
	WP(C)/ /	MP		6109/2025
167	D-WP(C)/14738/2025	RANJAN ROUT	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		6110/2025
168	D-WP(C)/14715/2025	M/C KAL KMC	DEBASISH HAZRA	
	WP(C)/ /	MP		6111/2025
169	D-WP(C)/14746/2025	SCHOOL MANAGING COMMITTEE, BHARAT SUSHANIDY KUMAR MISHRA SCHOOL, BBSR	SUSHANIDY KUMAR MISHRA	
	WP(C)/ /	MP		6112/2025
170	D-WP(C)/14559/2025	KUNILATA MALLIK	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		6113/2025
171	D-WP(C)/14753/2025	SISHIRA KUMAR BEHERA	SUBHASISH DAS	
	WP(C)/ /	MP		6114/2025
172	D-WP(C)/14760/2025	NARMADA NAYAK	ASIT KUMAR DASH	
	WP(C)/ /	MP		6115/2025
173	D-WP(C)/14748/2025	BANCHHANIDHI PRADHAN	PRATAP KUMAR MOHANTY	
	WP(C)/ /	MP		6116/2025
174	D-WP(C)/14768/2025	ARTATRANA MISHRA	DOLAGOBINDA MOHAPATRA	
	WP(C)/ /	MP		6118/2025
175	D-WP(C)/14769/2025	NIRMAL CHANDRA PRUSTY	SURESH CHANDRA DASH	
	WP(C)/ /	MP		6119/2025